

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:7366
ANSWERED ON:22.05.2012
NIA CHARGESHEET
Sugumar Shri K.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has any proposal to share National Investigation Agency's (NIA) chargesheet with Pakistan;
- (b) if so, the details thereof;
- (c) whether NIA has chargesheeted many people of different countries for crimes committed in the country; and
- (d) if so, the details thereof?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (d): Chargesheets filed in the Court are public documents. National Investigation Agency (NIA) has charge-sheeted only those foreign nationals who have been found involved in cases investigated by the NIA. Thus as on date, NIA is reportedly chargesheeted 14 foreign nationals.